

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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REMINDER - I

To

The Principal District & Sessions Judge,  
Anantnag / Bandipora / Baramulla/ Budgam/ Bhaderwah (Doda)/  
Jammu/ Kathua / Kargil/ Leh / Poonch / Pulwama/  
Rajouri /Reasi/ Samba / Srinagar.

No.: 6367-82 / Sts. Dated. 19-5-2016

Sub:-Rajya Sabha Starred/Unstarred Question Diary No. U528 to be  
answered on 04-03-2016 regarding slow pace Fast Track Courts.

Sir,

In reference to this Registry's Letter No. 40772-94/Sts.  
Dated 01-03-2016 regarding the subject cited above that the  
requisite information is still awaited from your side despite lapse of  
more than **TWO & HALF** months.

In this connection, you are once again requested to provide the  
said information to this Registry **today** positively through return  
Tele-Fax No. 0194-2506639. So, that we may be able to transmit the  
same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'

(Nissar Ahmad Malik )  
Deputy Registrar

No. 6367-82 / Sts. Dated: 19-05-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar